

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 138
CP 85 of 2019
IA 45 of 2019
IA 561 of 2019
IA 114 of 2020
IA 838 of 2020

Order under Section 241-242 & 246 of Co.Act,2013

IN THE MATTER OF:

Harshavardhan Singh & Anr

.....Applicant

V/s

Manpasand Beverages Ltd & Ors

.....Respondent

Order delivered on ..17/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Advocate, Mr. Nachiket Dave.

For the Respondent : Advocate, Mr. Jaimin Dave.

ORDER

Heard the learned counsels.

The matter stands adjourned for further consideration on 25.10.2021.

Interim relief, if any, to continue.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B. GOSAVI)
MEMBER (JUDICIAL)